

**LIST OF STAKEHOLDERS
OF
AVJ Infrastructure Pvt Ltd – IN LIQUIDATION**

**(UNDER REGULATION 31 OF IBBI (LIQUIDATION PROCESS)
REGULATIONS, 2016)**

Pursuant to admission of claims received from the Stakeholders of **AVJ Infrastructure Pvt Ltd (in Liquidation)**, pursuant to the Public Announcement made under Regulation 12 of Insolvency & Bankruptcy Board of India (Liquidation Process) Regulations, 2016 on 10th November 2020 in newspapers Financial Express (Delhi and NCR), Jansatta Hindi (Delhi and NCR), Business Standard English (Chandigarh and Haryana) and Business Standard Hindi (Chandigarh and Haryana) in accordance with the order of Hon'ble National Company Law Tribunal , Principal Bench ("NCLT") dated 6th November 2020 (uploaded on NCLT website on 9/11/2020) (Liquidation Commencement Date).

List of Stakeholders of the Corporate Debtor is prepared in compliance to Regulation 31 (1) and 31 (2) of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.

The list of stakeholders, showing complete details of the amount admitted by the Liquidator, including modified amount from time to time, shall be :-

- a) available for inspection by the person who submitted proofs of claim and
- b) available for inspection by members, Partners, Directors and Guarantors of the corporate debtor

at the address of the Liquidator at C-122, New Rajendra Nagar, New Delhi – 110060 or on the designated website of the Board @ ibbi.gov.in, or the same can be obtained by emailing to brijender@deswal.com or liquidation.avjinfrasturcture@gmail.com

The Stakeholders are further notified that any modification of entry in the List of Stakeholders, as filed with the Hon'ble NCLT, Principal Bench can be made only by filing an application with the Hon'ble National Company Law Tribunal, Principal Bench and in the manner directed by the Bench.

The List of Stakeholders are attached as under :

List of Financial Creditors : As per Annexure I

**List of Government Dues/
Operational Creditors : As per Annexure II**

List of Shareholding : As per Annexure III



Brijender Singh Deswal

Liquidator of AVJ Infrastructure Pvt Ltd (In Liquidation)

Reg. No. IBBI:- IBBI/IPA-003/IP-N00002/2016-2017/10021

Reg. Mail id:-brijender@deswal.com

Registered Address:- C-122, New Rajendra Nagar, New Delhi – 110060

Phone: 9811414181

Communication email id: liquidation.avjinfrasturcture@gmail.com

(This Liquidation Process of AVJ Infrastructure Pvt Ltd is conducted by Mr. Brijender Singh Deswal, the Liquidator appointed by the Hon'ble NCLT, Principal Bench, Delhi by its order dated 6th November 2020 (Order uploaded on NCLT website on 9th November 2020). He acts as an agent of AVJ Infrastructure Pvt Ltd (In Liquidation) and without personal liability.)

ANNEXURE - I

List of Financial Creditors
of
AVJ Infrastructure Pvt Ltd – IN LIQUIDATION

This list is the integral part of List of Stakeholders prepared under Regulation 31 of Insolvency & Bankruptcy Board of India (Liquidation Process), Regulations, 2016.

This List of Financial Creditors has been finalized pursuant to collation and verification of claims received as per the public announcement made for invitation of claim from stakeholders upon commencement of Liquidation of **AVJ Infrastructure Pvt Ltd (in Liquidation)** vide order of Hon'ble National Company Law Tribunal , Principal Bench ("NCLT") dated 6th November 2020 (uploaded on NCLT website on 9/11/2020) (Liquidation Commencement Date)

This List of Financial Creditors is subject to modification, amendment upon substantive evidence, documents or direction of Hon'ble NCLT or under provision of IBBI (Liquidation Process) Regulations, 2016 and Insolvency and Bankruptcy Code, 2016.

| S. No. | Name of Stakeholders | Class of creditor | Total of Principal Amount +Interest Amount +Other Expenses | CIRP Cost as per our books | Total Claim submitted | Admitted Amount | Amount paid in Settlement | Remarks |
|--------|--|--------------------|--|----------------------------|---|---|---------------------------|--------------------|
| 1. | PUNJAB NATIONAL BANK (erstwhile Oriental Bank of Commerce) Circle SASTRA Centre, Kurukshetra Sandeep Chatha Complex, Pipli Road Kurukshetra -136118 Jagadri Road Branch Near Railway Station Opposite Paper Mill Yamunanagar Haryana-135001 | Financial creditor | Rs 13,36,86,273 | Rs 27,95,130 | Rs 13,36,86,273 Plus CIRP Expenses INR 27,95,130= Rs. 13,64,81,403 | Rs 13,36,86,273 Plus CIRP Expenses INR 27,95,130= Rs. 13,64,81,403 | NIL | Not yet applicable |

Note: Additional INR 32,000 as CIRP Expense for Advocate for avoidance application has not yet become due, though was ratified. The same will be admitted as and when the same is paid and the above CIRP Costs admitted does not include the said INR 32000



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LIST OF GOVERNMENT DUES / OPERATIONAL CREDITORS

OF

AVJ Infrastructure Pvt Ltd – IN LIQUIDATION

This list is the integral part of List of Stakeholders prepared under Regulation 31 of Insolvency & Bankruptcy Board of India (Liquidation Process), Regulations, 2016.

This List of Government dues/ Operational Creditors has been finalized pursuant to collation and verification of claims received as per the public announcement made for invitation of claim from stakeholders upon commencement of Liquidation of **AVJ Infrastructure Pvt Ltd (in Liquidation)** vide order of Hon'ble National Company Law Tribunal , Principal Bench ("NCLT") dated 6th November 2020 (uploaded on NCLT website on 9/11/2020) (Liquidation Commencement Date)

This List of Government dues/ Operational Creditors is subject to modification, amendment upon substantive evidence, documents or direction of Hon'ble NCLT or under provision of IBBI (Liquidation Process) Regulations, 2016 and Insolvency and Bankruptcy Code, 2016.

| S. No. | Name of Stakeholders | Class of creditor | Total Claim submitted | Admitted Amount | Amount paid in Settlement |
|--------|---|--|-----------------------|--------------------|---------------------------|
| 1 | Income Tax DCIT/ ACIT (CEN 2) CHD Income Tax Department Office of the Assistant Commissioner of Income Tax Chandigarh (for AY 2018-19) | Government Tax - Operational Creditor | 6,47,600 | 6,47,600 | NIL |
| 2 | Income Tax DCIT/ ACIT (CEN 2) CHD Income Tax Department Office of the Assistant Commissioner of Income Tax Chandigarh (for AY 2013-14, AY 2014-15, AY 2015-16, AY 2016-17) | Government Tax - Operational Creditor | 9,34,51,749 | 9,34,51,749 | NIL |
| | | | 9,40,99,349 | 9,40,99,349 | |

Brijender Singh Deswal



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ANNEXURE -III**List of Shareholders / Shareholding Pattern****OF****AVJ Infrastructure Pvt Ltd – IN LIQUIDATION**

This list is the integral part of List of Stakeholders prepared under Regulation 31 of Insolvency & Bankruptcy Board of India (Liquidation Process), Regulations, 2016.

It is to be noted that Liquidator has not received any claim form Shareholders of the Company.

However the following list of Shareholders / Shareholding Pattern is based on books of account of Corporate Person as provided by them till 31st March, 2019

| S. No | Shareholder name | Address of Shareholders | No. of share | Amount | %age holding |
|-------|-----------------------|--|-----------------|------------------|--------------|
| 1 | Sh. Nirmal Kumar | Jagadhri, Yamuna Nagar-135001 | 57,500 | 5,75,000 | 25 |
| 2 | Sh. Raman Kapoor | 174, Deep Nagar, Civil Line, Ludhiana, Punjab-141001 | 57,500 | 5,75,000 | 25 |
| 3 | Sh. Jagdish Lal Vohra | 680, Sector 8, Panchkula Haryana-134109 | 57,500 | 5,75,000 | 25 |
| 4 | Sh. Varinder Sharma | 103, Lal Dwara Colony, Yamuna Nagar, Haryana-135001 | 57,500 | 5,75,000 | 25 |
| | | Total | 2,30,000 | 23,00,000 | |

The following list of Shareholders / Shareholding Pattern is based on books of account of Corporate Person as provided by them till 31st March, 2020

| Name of Shareholder | CURRENT YEAR 31 March 2020 | | PREVIOUS YEAR 31 March 2019 | |
|--|-------------------------------|--------------|--------------------------------|--------------|
| | Shares held | %age holding | Shares held | %age holding |
| Equity Shares of Rs. 10/- each held by Raman Kapoor | 57500 | 25.00% | 57500 | 25.00% |
| Equity Shares of Rs. 10/- each held by Jagdish Lal Vohra | 57500 | 25.00% | 57500 | 25.00% |
| Equity Shares of Rs. 10/- each held by Varinder Sharma | 57500 | 25.00% | 57500 | 25.00% |
| Equity Shares of Rs. 10/- each held by Rajesh Chikara | 57500 | 25.00% | 0 | 0.00 |
| Equity Shares of Rs. 10/- each held by Nirmal Kumar | 0 | 0.00 | 57500 | 25.00% |


Brijender Singh Deswal

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Registered Address:- C-122, New Rajendra Nagar, New Delhi – 110060

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Date: 2 June 2022

Place: Delhi